

Annexure 3

Name of Corporate Debtor : Osian's Connoisseurs of Art Private Limited

Date of Commencement of CIRP : 17th December, 2021

(Version 1: Pursuant to claims received and updated as on 16-2-2022)

List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

| Sl No. | Name of creditor | Details of Claim Received | | Details of Claim Admitted | | | | | | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks if any |
|--------------|-------------------|---------------------------|-----------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--|----------------------------|---|------------------------------|------------------------------------|----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by Guarantee | Whether related party? | % of voting Share in COC if applicable | | | | | |
| 1 | IDBI Bank Limited | 28.12.2021 | 1,08,91,36,296 | 1,08,91,36,296 | Term Loan 1 | Note 1 | | No | | | | | - | |
| | | | 97,99,68,414 | 97,99,68,414 | Term Loan 2 | Note 1 | | | | | | - | | |
| | | | 92,71,815 | 92,71,815 | Term Loan 3 | Note 1 | | | | | | - | | |
| | | | 8,28,885 | 8,28,885 | Term Loan 4 | Note 1 | | | | | | - | | |
| | | | 2,07,92,05,410 | 2,07,92,05,410 | | | | | | | | - | | |
| 2 | AXIS Bank Limited | 30.12.2021 | 5,70,67,262 | 5,70,67,262 | Term Loan 1 | Note 1 | | No | | | | | - | |
| | | | 72,35,28,081 | 65,99,92,679 | Term Loan 2 | Note 1 | | | | | | 6,35,35,402 | | |
| | | | 1,10,87,10,982 | 1,11,92,85,875 | Cash Credit | Note 1 | | | | | | (1,05,74,893) | | |
| | | | 1,88,93,06,325 | 1,83,63,45,816 | | | | | | | | 5,29,60,509 | | |
| Total | | | 3,96,85,11,735 | 3,91,55,51,226 | - | - | - | - | - | - | - | - | 5,29,60,509 | |

Note 1 - Amount covered by security interest is currently under verification and will be updated in due course of time.

Note 2 - Incorrect Claim Form has been received from this creditor. Creditor has been informed that revised form has to be submitted in order to include their claim. Accordingly, such claims have not been admitted.